

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOKSABHA
UNSTARRED QUESTION NO. 1842
ANSWERED ON 05TH MAY, 2016

ESTABLISHMENT CHARGES

1842. SHRIMATI RITA TARAI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has stopped allowing establishment charges for land acquisitions;
- (b) if so, the details thereof; and
- (c) whether this stopping of establishment charges has resulted in closure of dedicated cells in districts which were dealing with Land acquisitions and if so, whether Government will reconsider its decision and allow establishment charges for quick disposal of land acquisition cases?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) No, madam.
- (b) and (c) Do not arise.
